

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I/4

ORDER SHEET

Original

APPLICATION NO. 326 OF 2002

Applicant(s) Hareendra Kumar Sharma Respondent(s) U. O. I. Cons

Advocate for

Applicant(s) Mr. Dron Kaushik,

Advocate for

Respondent(s)

Notes of the Registry

Orders of the Tribunal

12/12/2002

Mr. Dron Kaushik, Counsel for the Applicant

Register put up in Court for
admission on 13/12/2002

Singh
By, REGISTRAR
C.A.T. JODHPUR

13-12-02

Mr. Dron Kaushik counsel for Applicant.

Learned counsel for the Applicant seeks to withdraw this OA with permission to file fresh application, bringing out clearly the cause of action in favour of the applicant. The request is allowed and the OA is permitted to withdrawn and is disposed of as such.

J. K. KAUSHIK
Judl. Member

A. P. NAGRATH
Adm. Member

Part II and III destroyed
in my presence on 23.8.07
under the supervision of
section officer () as per
order dated 14/1/07

1094

Section officer (Record)